

ITEM NO.1706

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6338/2017

SHAMBHOO NATH & ANR.

Appellant(s)

VERSUS

RAM PIYARE (DEAD) & ORS.

Respondent(s)

(IA No. 135353/2021 - APPLICATION FOR SUBSTITUTION
IA No. 135357/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 11-08-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Appellant(s) Mr. E. C. Agrawala, AOR

For Respondent(s) Ms. Lalita Kohli, Adv.
Mr. Abhishek Swarup, Adv.
Ms. Charu Singhal, Adv.
Mr. Chetan Sharma, Adv.
M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

On Interlocutory Applications, issue notice to the proposed
legal representatives of the deceased respondent No. 1 returnable
after six weeks.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(PREETHI T.C.)
COURT MASTER (NSH)